

[Shri Ramashray Prasad Singh]

attention of the House towards the following matter of public importance.

Unemployment is a major problem in the country. The role of unemployment in the ever increasing crimes in the society cannot be denied. In spite of unprecedented progress made in the fields of agriculture and industry, the problem of unemployment is continuously increasing day by day. Though the per capita income has increased yet the ratio of people living below the poverty line could not be brought down substantially. In spite of the continuous efforts we could not provide adequate opportunities of employment in the rural areas. Hundreds of crores of rupees have been spent on the plans, but only some limited persons have been benefited and the common people could not get the benefits of these plan. There must be some defects or deficiencies in formulating our plans or in the implementation of the plans. We shall have to identify them and remove them. The public grievances should be resolved in time, otherwise it will strengthen the divisive forces in the country.

[English]

- (vii) Demand for 'No Objection Certificate' to Maharashtra Government for providing essential facilities to slum dwellers on Central Government Lands.

DR. DATTA SAMANT (Bombay South Central) : Mr. Deputy-Speaker, Sir, Greater Bombay had phenomenal growth during the last twenty years. The present population of Bombay is about one crore and about fifty lakh people are staying in the hutments. Out of these about sixty thousand families or four lakh people are staying on Central Government lands. They are industrial workers, Government and Municipal employees, small traders and poor labourers. All middle class people drawing up to two to three thousand rupees per month are staying in these hutments. Forty two thousand hutments were constructed prior to 1976. Some of them are more than 30 to 40 years old.

The State Government have already provided amenities like water, public latrines,

electricity and roads on State Government land as well as private land. But amenities have not been provided to slum dwellers on Central Government land. For providing these amenities, it is necessary for local officers of Central Government to give 'No Objection Certificates'.

The State Government and the Bombay Municipal Corporation have represented the case on a number of times of the Central Government during the last twenty years, but the Central Government have not taken any decision in this matter. Various authorities like Bombay Port Trust, Defence Authority, Railway and Airport Authority should come together and take immediate decision.

No objection should be given to the State Government for providing common water connection, common latrines and common street lights immediately.

Hutments which are at a distance of twenty feet from the railway tracks should be regularised and others should be shifted and accommodated in the same area.

The International Airport Authority is trying to shift 8202 hutments from Jariman Shastri Nagar. This number should be reduced to the minimum and these should be shifted to adjacent land in Mand and Chakle in nearby localities.

[Translation]

- (viii) Streamlining procedure for payment of loans to farmers under I.R.D.P. especially in Bharatpur district of Rajasthan.

SHRI LALA RAM KEN (Bayana) : Mr. Deputy-Speaker, Sir, under Rule 377, I would like to draw the attention of the House to the following subject of urgent Public importance :—

District Bharatpur is a leading agricultural district in Rajasthan where majority of the inhabitants are Harijans. Most of the families of these Harijans farmers are covered under the definition of selected families. The Punjab National Bank of

this area is the Lead Bank and other Banks have also their Branches there. But these Banks do not disburse loans in time to the farmers under the Integrated Rural Development Programmes and as a result, the farmers do not get any benefit of the schemes. Every now and then, the farmer community has to face various difficulties. It does not cause loss to the farmers alone, but it also affects the national production. The Central and the State Governments are committed to the rural as well as agricultural development and are favouring the farmers in this regard.

The loans sanctioned for Agricultural production/development are far less than the loans sanctioned to traders and industries.

Very few loans are disbursed to the farmers under IRDP and as a result of that, they do not get adequate benefits of the scheme.

On the principal amount, compound interest is charged. Rules and regulations are not properly followed in disbursement of loans to the educated unemployed. The condition of the educated unemployed belonging to the scheduled castes in my district is very serious and I have been fighting for their cause for the last six years.

Therefore, I would like to request the hon. Union Finance Minister to take following steps to remove the increasing hardships :—

1. Loans should be sanctioned and paid immediately to the selected families.
2. Loans under I.R.D.P. should be disbursed to more persons.
3. Loan distribution procedure should be simplified.
4. Loans should be distributed to the harijan, educated unemployed youths on priority basis under the *Self employment scheme for the educated unemployed harijans youths.*

12.20 hrs.

### MOTION OF THANKS ON PRESIDENT'S ADDRESS—*CONTD.*

[*English*]

MR. DEPUTY-SPEAKER : The House will now take up further consideration of the following motion moved by Shri Jagnu Nath Kaushal and seconded by Shri Bhagwat Jha Azad on the 25th February, 1987 :—

“That an Address be presented to the President in the following terms :—

“That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 23rd February, 1987.”

SHRI JAGANNATH RAO (Brehmpur) : Mr. Deputy-Speaker Sir, I rise to support the Motion of thanks moved so ably by my friend Shri Jagan Nath Kaushal. It is customary for the President to address the Joint Session of Parliament at the commencement of every calendar year, in which he described the achievements as also the shortcomings if any, of the Government in the past year, along with the projections for the coming year. The President's Address given an opportunity to the Government to highlight the achievements and also explain to reasons for any shortfalls in any sector of the economy.

The President at length described the growth of our economy. It has become resilient, self-reliant and self-generating. We are able to raise resources of the Plan domestically and only marginally we rely on foreign aid in areas in which we are deficient, for instance high technology. But then, we should be happy that the policies followed by the Government all these years after Independence have borne fruit and they are correct policies. These policies have been implemented and are being implemented with vigour and greater allocations are being made for the various sectors of the economy.

The utmost concern that the President expressed in his Address is about the grow-